

National Company Law Tribunal

Allahabad Bench

C P NO. 125/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2017

NAME OF THE COMPANY: M/s Invest India Micro Pension Services V/s Union of India & Ors

SECTION OF THE COMPANIES ACT: 460 of the Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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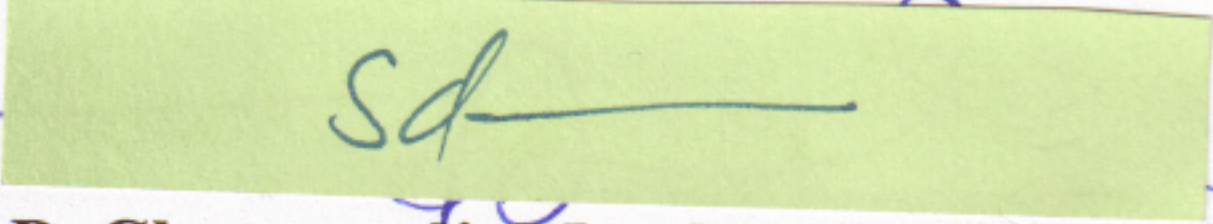
CA No. 125/ALD/2017

The present case is filed as a fresh case. Sri Sidharth Singhal for the petitioner. The Registry is directed to make scrutiny of the matter.

The matter be listed on 23rd October, 2017.

Dated:06.10.2017

Typed by
P.K.Jyoti


Shri H.P. Chaturvedi, Member (Judicial)